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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 3

COURT NO. : 1

11.04.2019

O.A./260/1070/2014

AKSHAYA KUMAR BEHERA
-V/S-
D/O POST

ITEM NO: 70

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.L.Jena

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was present on behalf of the applicant on the last date i.e. 14.3.2019.</p> <p>Mr.L.Jena, learned counsel for the respondents is present.</p> <p>The OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>